

Annexure – 4

Name of the corporate debtor: Gigeo Construction Company Private Limited

Date of commencement of CIRP: 04th June, 2024

List of creditors as on: 23rd October, 2024

Operational creditors (Government Dues)

(Amount in ₹)

SI No.	Details of Claimant		Details of Claim received		Details of Claim Admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	Department	Government	Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% of voting share in CoC if applicable					
1	ESIC	Government	21-06-2024	2,391	2,391	Operational	No	-	-	-	-	-	
2	Deputy Comissioner of Income Tax	Government	27-06-2024	2,59,31,345	1,49,49,025	Operational	No	-	-	-	-	1,09,82,320.00	Claim admitted as per the summary of the demad provided by the department. Further, clarification sought but the same is not received till date
3	State Tax Officee, Nagpur VAT C-025	Government	09-10-2024	14,33,092	-	Operational	No	-	-	-	14,33,092.00	-	The Claim submitted for M/s. Gigeo Real Estate, Prop. Chhaganlal Patel. Hence duly rejected.
		Total		2,73,66,828.00	1,49,51,416.00	-	-	-	-	-	14,33,092.00	1,09,82,320.00	